

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 2185 OF 2012

M/S PASWARA PETROCHEM LTD.

...APPELLANT

VERSUS

THE COMMISSIONER OF TRADE TAX

...RESPONDENT

OFFICE REPORT

The matter above mentioned was placed before Ld. Registrar on 28th May, 2015, and pass the following order:-

**"Counsel for the appellant to file affidavit of valuation.
Inform the counsel accordingly
List on 3-9-2015."**

It is submitted that Counsel for the Appellant has not filed Affidavit of Valuation so far, despite Registry's letter dated 9th June, 2015.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 1 ST DAY OF SEPTEMBER, 2015

ASSISTANT REGISTRAR

Copy to:

Mr. P.N. Ramalingam, Advocate.

Mr. Ravi Prakash Mehrotra, Advocate.

ASSISTANT REGISTRAR